

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The All Principal District & Session Judges,
State of J&K,

NO:- 59334-57/8A Dated:- 08.03.2019

Subject :- Setting up of Fast Track Special Courts (FTSCs) for expeditious trial and disposal of Criminal Cases involving women and children – National Mission for Safety of Women (NMSW) .

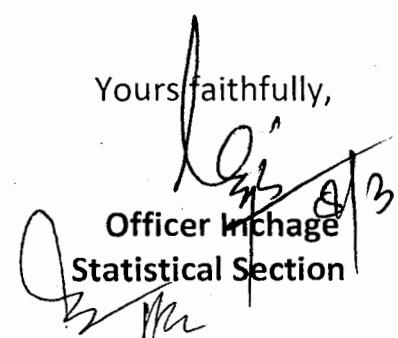
Sir,

As desired, you are requested to furnish the information of your court and courts Subordinate to your court (consolidated) regarding the following question :-

S.No	Question	Pendency as on 01.03.2019
1.	Total No. of Pending Criminal Cases involving women and children	

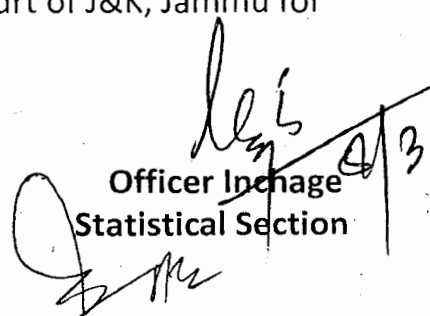
The requisite information may be furnished to the office by or before **13.03.2019** positively through Tele - fax No. **0191-2539896** so that the same is forwarded to the concerned quarter .

Yours faithfully,


Officer Incharge
Statistical Section

NO:- 59334-57/8A Dt:- 08.03.2019

Copy forwarded to Incharge NIC High Court of J&K, Jammu for uploading the same on the High Court web site.


Officer Incharge
Statistical Section